

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4055  
ANSWERED ON:18.04.2002  
LOAN GIVEN BY CONCOR  
ARUN KUMAR

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Container Corporation of India(CONCOR) has given loans to contractors from its surplus fund in violation of the Government guidelines;
- (b) if so, the details thereof;
- (c) whether any enquiry has been conducted by the Government in this regard; and
- (d) if so, the outcome thereof and the action taken thereon ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST  
RAILWAYS (SHRI O. RAJAGOPAL)

- (a) No, Sir. Extant government guidelines are being adhered to whenever surplus funds are invested by Container Corporation of India Ltd. (CONCOR) including grant of loans.
- (b) to (d): Do not arise.